

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

IA 24/2018 in CP(IB)-1061(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE PARTIES:

Union Bank of India  
v/s.  
Guruashish Construction Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

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**ORDER**

On mentioning made by the Counsel appearing on behalf of the Resolution Professional citing an order passed by the Hon'ble Supreme Court of India staying the proceedings pending before this Bench, Registry is hereby directed not to post this matter for hearing until it has been mentioned in respect to the progress over the order passed by the Hon'ble Supreme Court directions.

SD/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

SD/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)